

HARYANA VIDHAN SABHA

Un- Starred Questions

**To be asked at a meeting of the Haryana Vidhan Sabha to be held on
Friday, the 9th March, 2012.**

THE NUMBER OF REGISTERED SOCIETIES

217. SH. DILBAG SINGH, M.L.A. : Will the Industries and Commerce Minister be pleased to state:-

- a) the number of registered societies not registered by the Haryana Govt. under Societies Registration Act, 1860, functioning in their own buildings at Panchkula, at present;
- b) whether the Haryana Govt. has released the funds from discretionary grants etc. to the societies as at (a) above, during the period from 1-4-1985 to till date, if so the details thereof;
- c) whether the Govt./ District administration has received facts /complaints of irregularities, illegalities, mis-appropriation of funds etc. regarding the societies as at (b) above, during the period from 1-4-1985 to till date, alongwith the details of action taken by the Govt; and
- d) whether the Govt. has conducted the audit of societies as at (b) above to check the irregularities, illegalities , mis-appropriation of funds etc. during the period from 1-4-1985 to till date, alongwith the details thereof ?

**Chandigarh:
The 29th February, 2012**

**SUMIT KUMAR,
Secretary,
Haryana Vidhan Sabha**

